

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The Principal District & Sessions Judge,
Anantnag/ Bandipora /Baramulla/Bhaderwah(Doda)/
Budgam/ Ganderbal/Jammu/Kathua/Kargil/Kishtwar/
Kulgam/Kupwara/Leh/Poonch/Pulwama/Rajouri/
Ramban/Reasi/Samba/Shopian/Srinagar and Udhampur.

No.:- 5094-117 → /Sts. Dated: 16-05-2017
Sub:- **Computation of Judges strength of District Judiciary.**

Sir,


Vide communication No. **4809/GS** dated **10-05-2017**. You were requested to furnish the information on the subject cited above.

However, the information received is deficient and not as per requirement. You are therefore, requested to furnish the requisite information in consolidated form for the whole District in the format attached herewith. The same may be furnished within **two** days through E-mail or Tele - FAX No. 0194-2506639.

The matter may be treated as **Most Urgent**.

Encl: **One** leaf.

Yours faithfully,


(Sanjay Dhar)
Registrar General

✓ No: 50118 → / Sts. Dated: 16-05-2017.

Copy to:-

Incharge NIC for uploading on the J&K High Court Website.


Registrar General

Format for information regarding Computation of Judges strength of District Judiciary.

S.No.	Category of Cases	Institution during last Five Years (01-01-2012 to 31-12-2016)	No. of Cases pending for more than 03 Years as on 31-12-2016.
	<u>Distt. & Sessions Courts</u> (Criminal Cases)		
1.	Session Trial Cases (Other than rape Cases)		
2.	Special Trial Cases		
3.	Murder Cases		
4.	Criminal Appeals		
5.	Criminal Revision		
6.	NDPS Cases		
7.	Arms Act		
8.	E.C. Act		
9.	Bail Application		
10.	Rape Cases		
11.	Cases under Prevention of Corruption Act.		
12.	Criminal Misc. Cases		
13.	Others Cases		
	Total		
	(Civil Cases)		
1.	Regular Suits		
2.	Arbitration		
3.	Civil Appeals		
4.	H.M. Act		
5.	Land Acquisition		
6.	Execution		
7.	Successions Pauper suits		
8.	Guardian & wards Act		
9.	MACT Cases		
10.	Misc. Cases		
11.	Other Cases		
	Total		
	<u>CJM/Sub-Judge/Munsiff Courts</u>		
	(Criminal Cases)		
1.	RPC Cases		
2.	3/7 E.C Act		
3.	488 Crpc Act		
4.	Food Adulteration & Excise		
5.	Complaint u/s 138 N.I. Act		
6.	Release Application		
7.	Bail Application		
8.	Cases under drug Acts.		
9.	Criminal Complaint		
10.	Ikhtiamis		
11.	Criminal Misc. Cases		
12.	Others Cases		
	Total		
	(Civil Cases)		
1.	Civil Original Suits		
2.	Matrimonial Cases		
3.	Pauper suits		
4.	Executions		
5.	Rent cases		
6.	Civil Misc. Cases		
7.	Others		
	Total		